



BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH.

M.A. No. 850 / 429 of 2018
O. A. No. 350 / 845 of 2018.

1. Ujjal Mukherjee, son of late Guru Charan Mukherjee; aged about 27 years, residing at Shyamjang Para, P.O. Kalna, P.S. Kalna, Dist. Purbo Burdwan, Pin : 713 409, West Bengal.
2. Sanjoy Chandra, son of Ananda Gopal Chandra, aged about 37 years, residing at Adhikari Para (near Jagorani Samitee), P.O. & P.S. Kalna, Dist. PURBO Burdwan, Pin : 713 409, West Bengal.
3. Sujit Kumar Biswas, son of late Jagabandhu Biswas, aged about 48 years, residing at Thakur Para, P.O. & P.S. Kalna, Dist. Purbo Burdwan, Pin : 713 404, West Bengal.
4. Mahadeb Mandal, son of late Manoranjan Mondal, aged about 44

W.C.

years, residing at Charabagan, P.O.

& P.S. Kalna, Dist. Purbo Burdwan,

Pin : 713 409, West Bengal.

5. Ratan Majumdar, son of late Santi

Majumdar, aged about 44 years,

residing at Thakurpara, P.O. & P.S.

Kalna, Dist. Purbo Burdwan, Pin :

713 409, West Bengal.

6. Karui Hari, son of late Bijoy Hari,

aged about 28 years, residing at

Lakhigampara, P.O. & P.S. Kalna,

Dist. Purbo Burdwan, Pin : 713 409,

West Bengal.

7. Balaram Barui, son of late Pares

Barui, aged about 45 years, residing

at 45 years, residing at Thaklurpara,

Krishnabati (Near Ram Nagar

Colony), P.O. Guptipara, Dist.

Hooghly, Pin : 712 512, West

Bengal.

8. Swapna Kshetrapal, son of late

Haripada Kshetrapal, aged about 56

U.C.

years, residing at Deulia, Katra,
Dist. Bankura, Pin : 713 151, West
Bengal.

9. Dinu Saha, son of late Shishupal Saha, aged about 45 years, residing at Vill. Adina, P.O. Shibaji Nagar, P.S. Gazol, Dist. Malda, Pin : 732 124, West Bengal.
10. Jayanto Mandal son of late Makhan Mandal, aged about 42 years, residing at Vill. Adina, P.O. Shibaji Nagar, P.S. Gazol, Dist. Malda, Pin : 732 124, West Bengal.
11. Sanjoy Mandal, son of late Bijoy Mandal, aged about 42 years, residing at Vill. Adina, P.O. Shibaji Nagar, P.S. Gazol, Dist. Malda, Pin : 732 124, West Bengal.
12. Gaya Nath Singha, son of late Lalit Singha, aged about 41 years, residing at Vill. Adina, P.O. Shibaji

SL

Nagar, P.S. Gazol, Dist. Malda, Pin :

732 124, West Bengal.

13. Anukul Chandra Sarkar, son of late

Anil Chandra Sarkar, aged about 39

years, residing at Vill. Kutubsahar,

P.O. Kutubsahar, P.S. Gazol,

Dist. Malda, Pin: 732 102, West

Bengal.

14. Manik Singha, son of late Jagan

Nath Singha, aged about 35 years,

residing at Vill. Adina, P.O. Shibaji

Nagar, P.S. Gazol, Dist. Malda, Pin :

732 124, West Bengal.

15. Bablu Mandal, son of late Gudar

Mandal, aged about 34 years,

residing at Vill. Kutubsahar, P.O.

Kutubsahar, P.S. Gazol, Dist:

Malda, Pin : 732 102, West Bengal.

16. Satyaban Singha, son of late Indra

Singha, aged about 36 years,

residing at Vill. Adina, P.O. Shibaji

AC

Nagar, P.S. Gazol, Dist. Malda, Pin :

732 124, West Bengal.

17. Basanta Singha, son of late Bishu
Singh, aged about 51 years, residing
at Vill. Adina, P.O. Shibaji Nagar,
P.S. Gazol, Dist. Malda, Pin : 732
124, West Bengal.

All are working as Casual Labours
under Superintending Archeologist,
Archeological Survey of India,
Kolkata Circle.

...Applicants.

-Vs-

1. Union of India through the Secretary
to the Govt. of India, Ministry of
Culture, Shastri Bhawan, New Delhi-
110 001.

2. The Director General, Archeological
Survey of India, 11, Janpath, New
Delhi- 110 011.

6/1

3. The Superintending Archeologist,
Archeological Survey of India, Kolkata
Circle, Salt Lake City, CGO Complex,
Block- DF, 4th Floor, Sector-1, Kolkata-
700 064.

4. The Regional Director (Eastern
Region), Archeological Survey of India,
Currency Building, 1, B.B.D.Bagh,
Kolkata- 700 001.

... Respondents.

WL

No. O.A. 350/00845/2018
M.A. 350/00429/2018

Date of order: 19.7.2018

Present: Hon'ble Mr. A.K. Patnaik, Judicial Member

For the Applicant : Mr. S.K. Dutta, Counsel

For the Respondents : Mr. S.K. Ghosh, Counsel

O R D E R (Oral)

A.K. Patnaik, Judicial Member:

Heard S.K. Dutta, Ld. Counsel for the applicant and Mr. S.K. Ghosh, Ld.

Counsel for the official respondents.

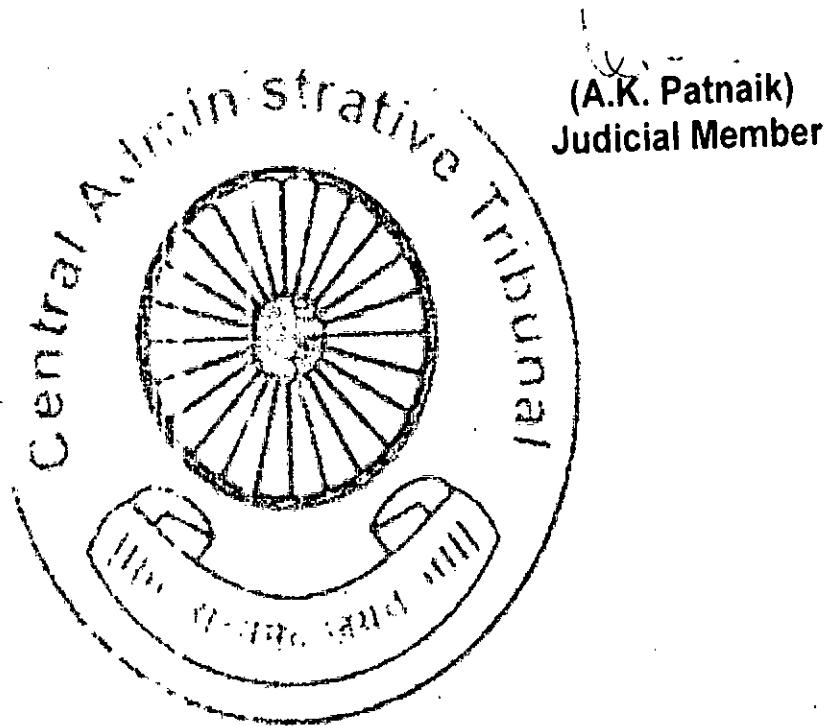
2. The M.A. No. 429 of 2018 filed under Rule 4(5)(a) of the Central Administrative Tribunal (Procedure) Rules, 1987 seeking joint prosecution is allowed.
3. On being questioned as to which order has been challenged, Mr. S.K. Dutta, Ld. Counsel submitted that till date the applicants have not received any order but as an abundant precaution he has annexed a copy of the speaking order passed for other applicants dated 25.5.2018 (Annexure A/5 to the O.A.).
4. Therefore, I grant liberty to the applicants to make comprehensive representations individually to the respondent No. 3 annexing the reply they have received under RTI application and pin pointing all their grievances with a prayer for regularization and if such representation is received within a period of 1 week from the date of receipt of a copy of this order by the concerned respondent No. 3 then he is hereby directed to consider and dispose of the same within a period of 6 weeks in accordance with the rules and regulations in force besides taking into consideration the reply received under RTI Act, which goes on to show that the employees who have joined later than the applicants have been regularised.
5. After such consideration, if the applicant's grievance is found to be genuine then expeditious steps may be taken by the authorities preferably within a further period of 3 months from the date of such consideration for extending those

SLC

benefits to the applicant.

6. With the aforesaid observation, the O.A. stands disposed of.
7. Till the representation is considered and disposed of, status quo as on date in so far as continuance of the applicants in the present post be maintained and no coercive action will be taken against them.
8. As prayed for by Mr. Dutta, Ld. Counsel a copy of this order be handed over to Ld. Counsel for the applicants and the applicants are granted liberty to annex a copy of this order along with their representations to be preferred within a period of one week from the date of receipt of this order.

SP



(A.K. Patnaik)
Judicial Member